

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Maan Sarovar Properties Development
Pvt Ltd

PETITION NUMBER : IBA/706/2020

APPLICATION NUMBER : a) IA(IBC)/1845(CHE)/2023
b) IA(IBC)/1844(CHE)/2023
c) IA(IBC)/1846(CHE)/2023

ORDER

Ld. Counsel Ms. Lakshana Viravalli for the Applicant. Ld. Counsel Mr. Akilan for the Respondent.

Let the reply be filed by the Respondent.

In the last order reference has been about the outcome of the Hon'ble NCLAT decision.

Ld. Counsel for the Applicant states that there is no stay in Hon'ble NCLAT and this proceedings can continue.

Ld. Counsel for the Applicant states that a memo has been filed.

List the applications before the **Regular Bench on 14.06.2024.**

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)